

## PRESCRIBED FORMAT

<b>Form.1</b>									
<b>List of cases E-filed during the month of November, 2021</b>									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of November, 2021</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of November, 2021</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of November, 2021</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count ( No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Case Management Hearing was held during the month of November, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of case Management Hearing</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	<b>COS.11/2020</b>	Uni Bait Foods (P) Ltd vs DMR Acqua Foods & Needs & 4 Others	SVPR(Gud) vs PVR	<b>18.05.2020</b>	<b>03.11.2021</b>
			<b>COS.4/2021</b>	Yaturi Constructions Ltd vs The Superintendent SRBC, Nandyala & 3 Others	S.Rajan vs AGP	<b>18.01.2021</b>	<b>12.11.2021</b>
			<b>COS.3/2020</b>	Sri Krishna Pharmaceuticals vs Greenland Organics & 3 Others	Sk.Khadar vs VVVR	<b>19.03.2020</b>	<b>16.11.2021</b>
			<b>COS.7/2020</b>	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others	PRSR, NSV vs P.Ravi	<b>18.05.2020</b>	<b>16.11.2021</b>
			<b>COS.8/2020</b>	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others	PRSR, NSV vs P.Ravi	<b>18.05.2020</b>	<b>16.11.2021</b>
			<b>COS.38/2020</b>	Greenstar Fertilisers Ltd vs New Sivaramakrishna Fertilisers	Adul Kareem vs K.Kapileswar aiah	<b>21.12.2020</b>	<b>16.11.2021</b>
			<b>COS.19/2020</b>	M/s Coramandal Internationals Ltd vs Sri Padma Fertilisers & 2 Others	SRS vs IVR, MRLC	<b>08.07.2020</b>	<b>25.11.2021</b>
2.	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam		<b>NIL</b>			



**Form.6**  
**Contested commercial cases disposed during the month of November, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 6/2018 (Old OS 126/2007)	Sri. Indukuri Satyanarayana Raju and 4 others, Vs. The Engineer-in- Chief (R&B), and 3 others	Sri. B.A. Raja Rao, Advocate for Plaintiff Vs. Government Pleader	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 26.04.2007)	NO  (since the suit is numbered in the year2007)	30.11.2021	5332 days	Contested	-	-	U/Or.VI I R.1 R/w Sec.26 of CPC
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 7/2018 (Old OS 127/2007)	Sri. Indukuri Satyanarayana Raju and 4 others, Vs. The Engineer-in- Chief (R&B), and 3 others	Sri. B.A. Raja Rao, Advocate for Plaintiff Vs. Government Pleader	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 26.04.2007)	NO  (since the suit is numbered in the year2007)	30.11.2021	5332 days	Contested	-	-	U/Or.VI I R.1 R/w Sec.26 of CPC

3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 8/2018 (Old OS 128/2007)	Sri. Indukuri Satyanarayana Raju and 4 others, Vs. The Engineer-in- Chief (R&B), and 3 others	Sri. B.A. Raja Rao, Advocate for Plaintiff Vs. Government Pleader	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 26.04.2007)	NO  (since the suit is numbered in the year2007)	30.11.2021	5332 days	Contested	-	-	U/Or.VI I R.1 R/w Sec.26 of CPC
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 9/2018 (Old OS 129/2007)	Sri. Indukuri Satyanarayana Raju and 4 others, Vs. The Engineer-in- Chief (R&B), and 3 others	Sri. B.A. Raja Rao, Advocate for Plaintiff Vs. Government Pleader	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 26.04.2007)	NO  (since the suit is numbered in the year2007)	30.11.2021	5332 days	Contested	-	-	U/Or.VI I R.1 R/w Sec.26 of CPC

\* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

**Form.7**  
**Summary of Commercial Cases during the month of November, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	56	0	4	52
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	169	5	4	170

**REGISTRAR (JUDICIAL)**